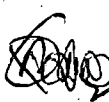


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>28-9-93 -</u> <i>As served as & absent unserved 28-9-93</i>	None present on behalf of the both parties. The Hon'ble Bench Comprising of Hon'ble Mr B.B. Mahajan, Member (A) and Hon'ble Mr Gopal Krishna, Member (C) not formed today. Be listed before that Bench for admission on 2-11-93.  Central Administrative Tribunal Jaipur Bench: JAIPUR.
<u>2/11/93</u>	None present on behalf of the petitioner - Mr N.S. Choudhary - Counsel for the Non-petitioner. The aforesaid Bench not formed today. Be listed before that Bench for admission on 8-12-93.  REGISTRAR Central Administrative Tribunal Jaipur Bench: JAIPUR.
<u>8-12-93</u> <i>Copy sent to the court. An order made by the court on 8-12-93 in accordance with the order of the court on 8-12-93</i>	Mr. V.S. Garg - Counsel for the Petitioner. None present for the respondents. As the Review Petition No. 61/93 is dismissed today, the M.P. no longer survives, and is dismissed accordingly. <i>Gopal Krishna</i> Gopal Krishna Member (Judl.) <i>B.B. Mahajan</i> B.B. Mahajan Member (Adm.)